

**HIGH COURT OF TRIPURA
AGARTALA**

NOTIFICATION

Dated, Agartala, the 11th November, 2022

Hon'ble Mr. Justice T. Amarnath Goud, Senior-most Judge of the High Court of Tripura has assumed charge of office of the Chief Justice of the High Court of Tripura **with effect from 11th November, 2022** as per Government of India's Notification No.K-11019/42/2022-US.I/II, dated 09.11.2022 issued from the Government of India, Ministry of Law and Justice, Department of Justice (Appointments Division), New Delhi.

By Order,

Sd/-

(D. M. Jamatia)
Registrar General

Memo No.F.44(11)-HC/2022/27555-619

Dated, Agartala, the 11th November, 2022

Copy to: -

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to the Hon'ble Judges, High Court of Tripura, Agartala;
03. The Secretary to the Government of India, Ministry of Law & Justice, (Department of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi with reference to the Notification No.K-11019/42/2022-US.I/II, dated 09.11.2022;
04. The Joint Secretary to the Govt. of India, Ministry of Law & Justice, (Department of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi with reference to the Notification No.K-11019/42/2022-US.I/II, dated 09.11.2022;
05. The Secretary General, Hon'ble Supreme Court of India, New Delhi;
06. The Chief Secretary to the Government of Tripura, Agartala;
07. The Registrar General, High Court of _____;
08. The Secretary to the Hon'ble Governor of Tripura, Agartala;
09. The Accountant General (A&E), Tripura, Agartala with a copy of the Notification No.K-11019/42/2022-US.I/II, dated 09.11.2022 for necessary action;
10. The Secretary to the Hon'ble Chief Minister, Tripura, Agartala;

11. The LR. & Secretary, Law Department, Government of Tripura, Agartala;
12. The President/Secretary, High Court Bar Association, High Court of Tripura, Agartala;
13. The President/Secretary, Tripura Bar Association, Agartala;
14. The District & Sessions Judge, Dhalai District, Ambassa/ North Tripura District, Dharmanagar/ Sepahijala District, Sonamura/ West Tripura District, Agartala/ Gomati District, Udaipur/ South Tripura District, Belonia/ Khowai District, Khowai / Unakoti District, Kailashahar;
15. The Judge, Family Court, Khowai, Khowai District/ Agartala, West Tripura District/ Kailashahar, Unakoti District/ Sonamura, Sepahijala District/ Ambassa, Dhalai District/ Dharmanagar, North Tripura District/ Belonia, South Tripura District/ Udaipur, Gomati District;
16. The Chief Judicial Magistrate-cum-Civil Judge (Sr.Div.), Khowai District, Khowai/ West Tripura District, Agartala/ South Tripura District, Belonia/ Gomati District, Udaipur/ Sepahijala District, Sonamura/ North District, Dharmanagar/ Unakoti District, Kailashahar / Dhalai District, Ambassa;
17. The Chief Librarian, High Court of Tripura, Agartala;
18. All Deputy Registrars, High Court of Tripura, Agartala;
19. The Sr. Deputy Accountant General (A&E), Tripura, Agartala with a copy of Notification No.K-11019/42/2022-US.I/II, dated 09.11.2022;
20. All Assistant Registrars, High Court of Tripura, Agartala;
21. The System Analyst, High Court of Tripura, Agartala. He is requested to upload the notification in the official Website of the High Court of Tripura;
22. The Superintendent (Estt./Acctt.), High Court of Tripura, Agartala with a copy of the Notification No.K-11019/42/2022-US.I/II, dated 09.11.2022;
23. Concerned file(s).

Registrar General
High Court of Tripura
Agartala